NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(CAA) No.27/ BB/ 2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	For filing OL/ROC report	250/ 252	Creative Rentals Pvt. Ltd.

L			SIGNATURE	
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM		
R	. C. PRAKASH KUM	4 ² ~		
	Advocat	petilion	The s	
	9980592264	Rec	(D)	
	Prema Halti			
-1	V	ORDER		

ORDER

Counsel for Petitioner is present. Assistant from O.L office is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is also present. Await report from ROC-Karnataka, Bangalore. Already common reports from R.D has received. Await O.L report. List it on 17/01/2018.

Member (T)

Member (J)